



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय प्रधान मुख्य आयकर आयुक्त बिहार और झारखण्ड

OFFICE OF THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX BIHAR & JHARKHAND

प्रथम तल, केंद्रीय राजस्व भवन, बीरचंद पटेल मार्ग, पटना-८००००१

1st FLOOR, C.R BUILDING, BIRCHAND PATEL MARG, PATNA-800001

दूरभाष नं./TEL NO : 0612-2504447, ई-मेल/Email- patna.pccit@incometax.gov.in

F.No. PCCIT/B&J/PAT/Tech-1/85010/08/2025-26/

Dated: 29.01.2026

ENGAGEMENT OF YOUNG PROFESSIONAL IN THE OFFICE OF THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BIHAR & JHARKHAND, AS PER YOUNG PROFESSIONAL SCHEME, 2023

With a view to augment departmental representation in ITAT, the Young Professional Scheme envisions engagement of Young Graduates in Law and Accountancy who are rich in domain knowledge. Such resources would aid the departmental officers in preparation of the cases admitted for hearing in Tribunals. In addition, they will also take up research/study work encompassing critical areas of tax litigation for effective litigation management.

2. Income Tax Department is looking for engaging a pool of talented Young Professionals (YPs) as per the following details:-

| | | |
|---|---------------------------|---|
| 1 | Name of Position | Young Professional |
| 2 | Number of Positions | 01 |
| 3 | Age Limit | Candidates should not exceed 35 years of age as on the date of advertisement |
| 4 | Period of contract | One year. May be extended for another year subject to satisfactory performance |
| 5 | Location | Patna |
| 6 | Remuneration per month | Rs. 60,000/- (Lump Sum) |
| 7 | Educational Qualification | <p><u>Essential qualification.</u></p> <p>(i) Indian Nationals holding Graduate/ Post Graduate degree in Law from recognized Universities, Colleges and Institutions of National and International repute, and/or Chartered Accountant.</p> <p>(ii) Candidates should have obtained at least 50% marks in the 3 Year LLB or 5 Year integrated LLB degree program or Post Graduation degree program or a qualified Chartered Accountant.</p> |

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| | | <p><u>Preferred Qualification.</u></p> <p>(i) Chartered Accountants who have completed their article ship in taxation and law graduates / post graduates who have been engaged in research work / projects in taxation shall be preferred.</p> <p>(ii) Candidate having skills in information & communication technology (ICT) with good communication and interpersonal skills shall be preferred.</p> |
| 8 | Job Description | The Young Professionals will be attached with the office of the CsIT(DR) or Sr.DR in the Income Tax Appellate Tribunal for studying the paper books of listed cases, analyzing the judgements relied upon by the assessee, finding out judgements in favour of the department and identifying distinguishing facts wherever applicable, and preparing the briefing notes and written submissions. They will also undertake research/study on specific points as briefed by the CIT(DR)/Sr.DR. The CIT(DR) (Mentor Concerned) will provide a brief orientation of deliverables expected from the Young Professional at the time of Joining. |
| 9 | Selection Process | Selection process would involve two stages: (i) Screening and, (ii) Interview |

3. Mode of submission of Applications: The willing and eligible candidates can send their application in the prescribed format (Annexure- II) addressed to the Commissioner of Income Tax (Admin & TPS), [Attention: ITO(Technical)-1], 1st Floor, Central Revenue Building, Beer Chand Patel Path, Patna-800001, Bihar, by Speed-post/by hand. The envelope containing the application should also be superscribed as follows “**Application For Engagement Of Young Professional As Per Young Professional Scheme, 2023**”.

4. Shortlisted candidates will be informed on their email address/by speed-post for personal interview. No TA or DA shall be paid for attending the interview. At the time of interview, the shortlisted candidates shall have to produce their bio-data and certificates, in original for verification.

5. **Last date of receipt of Applications is 06:00 PM on 17.02.2026.** Incomplete application and/or applications received after the due date shall be summarily rejected and no correspondence in this regard will be entertained.

Encl: Application Form (Annexure - II)

(Himanshu Kumar)

Joint Commissioner of Income Tax (Technical)

Office of: The Principal Chief Commissioner of Income Tax
(Bihar & Jharkhand), Patna